

(a) whether Government have taken a final decision regarding taking over the industrial relations in iron and steel industry in the Central sphere; and

(b) if so, the nature of decision arrived at?

The Deputy Minister of Labour and Planning (Shri L. N. Mishra): (a) and (b). The matter is still under consideration.

Industries to be set up with Italian Help

1382. Shri P. G. Deb: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 525 on the 16th August, 1961 and state:

(a) whether an Italian firm Montecatini of Milan, has since approached the Government of India to set up industries in India; and

(b) if so, the details of the same?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Government have recently received an application from a Indian firm for setting up a unit in India for the manufacture of Polypropylene in collaboration with Messrs. Montecatini of Milan. The scheme is under consideration of Government.

Recently the Managing Director of Montecatini was in India and discussed general proposals for setting up of industries for which Montecatini have the technical knowhow, in collaboration with Indian parties. No definite proposals, however, have yet been received by Government.

Textile Exports

**1383. { Shri Agadi:
Shri Siddananjappa:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that India has accepted temporarily to hold-down cotton textile exports from

low cost producing countries as desired by the European Common Market;

(b) if so, whether any subsidy or guarantee is given to Indian textile manufacturers; and

(c) whether any time-limit has been fixed for this?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) to (c). European Economic Community have not asked low-cost producing countries to restrict their exports.

A conference of the principal cotton textile producing, exporting and importing countries took place, however, in Geneva in July 1961, under the auspices of the GATT. The short-term arrangements, valid for a year beginning 1st October, 1961, accepted at this conference envisage the application of voluntary restraints on exports by a participating country on an agreed basis upon request by another. India has not been approached for such restraints in terms of the Geneva Agreement by any participating country.

Production of Film on Punjab, Lahaul, etc.

1384. Shri Hem Raj: Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No. 8 on the 7th August, 1961 and state the progress made in the production of films on Punjab, Lahaul, Spiti, Kulu and Kangra Valley?

The Minister of Information and Broadcasting (Dr. Keskar): Further shooting of the film on "The Punjab" could not be resumed in October, 1961, but it is tentatively proposed to resume it at the end of December, 1961.

Two colour films on "Kangra and Kulu Valley" have already been completed; one for standard screen under the title "Kangra and Kulu Valley" and the other in Cinemascope for wide screen under the title "The Valley of Gods". No separate films are being produced on Lahaul and Spiti. There